

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 299/16	For filing memo for withdrawal	621A	Flowserve Microfinish Valves Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRAMOD S.M.	Flowserve Microfinish Valves Pvt Ltd	

ORDER

PCS for Petitioner is present. He reported that, he wanted the matter to be disposed of by the Tribunal, and as Tribunal have ^{has} jurisdiction for compounding the violation. Smt. M.R Sinchana appearing for Smt. Prema Hatti, Standing Counsel for ROC & RD requested for time. List it on 06/11/2017.


Member (T)


Member (J)